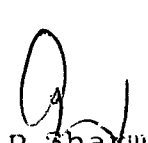
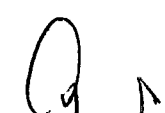
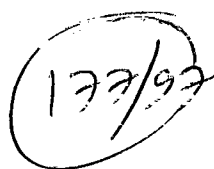


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(7)

OA/TA/MP: No. 83/96 /199

Sunil Kumar Meena Versus D.P.I. & ors.

Date of Order	Orders
5-5-1997 <i>Rejoinder not filed.</i>	Due to reference on the sad demise of Hon'ble Mr. Justice Durga Shankar Dave, Ex-Chief Justice, Rajasthan High Court, the work will remain suspended today. The case is adjourned to <u>17-7-97</u>.  (O.P. Sharma) Administrative Member  (Gopal Krishna) Vice Chairman
17.7.97 <i>Received 5/8/97</i> <i>Received 5/8/97</i> <i>Received 5/8/97</i>	Mr. P.V. Calla Counsel for the applicant along with the applicant in person. Mr. K.M. Shrivastava Counsel for the respondents The learned Counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. No order as to costs.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member  Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. <i>RV</i> Dealing Asstt. Record Section Officer Digit No. 17...Keeper (Judicial)